

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2614**

TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)

TRAFFICKING OF WOMEN

2614. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has conducted any study with regard to trafficking of women by the drug mafia in the country;

(b) if so, the details and findings thereof;

(c) whether the Government has any plan to introduce a project for the rehabilitation of women engaged in drug dealings;

(d) if so, the details thereof; and

(e) the action taken by the Government to tackle the said situation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY KUMAR MISHRA)

(a): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order as well as investigation and prosecution of crimes, including the crime of human trafficking, vests with respective State Governments who are competent to deal with such offences under extant provisions of law.

The National Crime Records Bureau (NCRB) compiles crime statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2020. As per the published information, no such incident of human trafficking for the purpose of drug peddling has been reported by the States and UTs during 2019 and 2020. No specific study has been conducted in this regard.

(b) to (e): Does not arise in view of reply to part (a).